

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1261/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017


NAME OF THE PARTIES:

Salvagnini Maschinenbau Bmbh

V/s.

Manik Industires Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4.	Minalyhi Nimbhar i/b. S-D. Isru	Adv. Doreg	Nimbhar.
4	Murtaza Kedwale a/w Aashwin Chunavalekar i/b. <u>ORDER</u> Advocates.	Advocate	

CP No.1261/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel as well as Corporate Debtor Counsel on the ground that settlement talks are in advanced stage, list this matter for reporting settlement on 20.9.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)